Restoration of Indo-Pak cricket ties

2229. SHRIMATI SAROJ DUBEY: SHRI G.K. VASAN: SHRI B.J. PANDA: MISS MABEL REBELLO:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the Board of Control for Cricket in India has approached Government for early restoration of Indo-Pak cricket matches;

(b) if so, the decision taken by Government thereon;

(c) whether it is also proposed to resume full series in both the countries; if so, the projected plan in this regard;

(d) whether it is also a fact that a number of other Bodies on games of international standards have also approached Government for playing in Pakistan; and

(e) if so, the details thereof; and the view taken by Government on each of such games?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) and (b) The Board of Control for Cricket in India (BCCI) has sent three proposals seeking permission of the Government, as per details given below:—

- A triangular series of one-day matches amongst the 'Academy' teams of India, Pakistan and Sri Lanka in September, 2003 in Sri Lanka.
- 2. A quadrangular series of one-day matches amongst the "under-19" teams of India, Pakistan, Sri Lanka and Bangladesh in August-September 2003 in Pakistan.
- **3.** A triangular series of one-day matches amongst the "teams of India, Pakistan and Sri Lanka in December, 2003 in India.

The above said proposals of BCCI are under process for decision by the Government.

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RAJYA SABHA

[13 August, 2003]

(c) BCCI has not furnished any proposal concerning playing of senior team in Pakistan or *vice versa*. As and when such a proposal is received, a decision will be taken in consultation with other concerned Ministries.

(d) and (e) No proposal of playing Indian players/teams in Pakistan has been received, so far from any other sports body.

Youth delegations abroad

2230. SHRI VIJAY J. DARDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there are any guidelines to be followed or bodies to be consulted while constituting youth delegations being sent abroad either against specific invitation or *suo-moto* by Government with a view to have transparency;

(b) if so, the details of these guidelines/bodies; and

(c) if not, whether Government are thinking of issuing such guidelines, with a view to giving adequate territorial representation and varied interests?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) Although, there are no written guidelines, while considering nominations of youth/youth delegations for being sent abroad, the Ministry takes into consideration, among others, National Youth Awardees, Indira Gandhi National Service Scheme Awardees and NSS Volunteers having the distinction of participating in the Republic Day Parade.

(b) This Ministry calls for nominations from the National Service Scheme/Nehru Yuva Kendra Sangathan and the final selection is made by this Ministry.

(c) Does not arise.

Grants to NGOs

2231. SHRI R.S. GAVAI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the proposals received from NGOs working in Nagpur, Maharashtra during the last two years;

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